

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 02

Dated 8th January, 2024

In partial modification of Order No. 01, dated 5th January, 2024, Hon'ble the Chief Justice (Acting) has been pleased to re-constitute the Committee for overseeing the overall arrangement of the 75th Republic Day Celebration at the Gauhati High Court with the following members:-

Name of Committee	Hon'ble Members
Committee for overseeing the overall arrangement of the 75 th Republic Day Celebration	1. Hon'ble Mr. Justice Manash Ranjan Pathak
	2. Hon'ble Mr. Justice Sanjay Kumar Medhi
	3. Hon'ble Mr. Justice Manish Choudhury
	4. Hon'ble Mr. Justice Soumitra Saikia

This Notification will come into force with immediate effect.

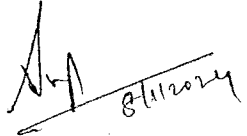
By Order,
(Sd/- Sunil Kumar Poddar)
REGISTRAR GENERAL

Memo No. HC. III-40/2023/54-75/ G,
Copy to:-

Dated the 8th January, 2024.

1. The Registrar (Vigilance/Administration/Judicial/Establishment), Gauhati High Court, Guwahati.
2. The Registrar (Itanagar Permanent Bench/Aizawl Bench/Kohima Bench).
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
8. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.

11. The P.S. to Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati.
12. The P.S. to Hon'ble Mr. Justice Manish Choudhury, Gauhati High Court, Guwahati.
13. The P.S. to Hon'ble Mr. Justice Soumitra Saikia, Gauhati High Court, Guwahati.
14. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Order in the website of the Gauhati High Court.
16. The Court Manager, Gauhati High Court, Guwahati.
17. The AO (J), _____, Section, Gauhati High Court, Guwahati.
18. The Chief Security Officer, Gauhati High Court, Guwahati.
19. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
20. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
21. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
22. The Gauhati High Court Notice Boards.


REGISTRAR GENERAL
08/01/2024